

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 302
IB-435(ND)/2022

IN THE MATTER OF:

M/s. Paisalo Digital Ltd. Petitioner/Applicant
Vs.
M/s. Solitairian Buildspace Pvt. Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 30.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the FC : Mr. Harshal Kumar, Adv.
For the Respondent : Mr. Mrinal Harsh Vardhan, Mr. Yougender Singh,
Mr. Kailash Ram, Adv.

ORDER

Ld. Counsel appears for the Applicant. Ld. Counsel appears for the Respondent. Pleadings are complete.

With the consent of the parties, matter adjourned to 09.05.2024 for arguments.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay